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Title: Requesting government to look into deteriorating law and order situation of West Bengal.

***DR. SUBHAS SARKAR (BANKURA):** In West Bengal yesterday on 2nd December the office bearer of Rashtriya Sayam Sevak Sangh has been shot dead. The Town Secretary of RSS has been brutally killed. There have been regular killings of BJP workers in Bengal since last election. After the bye election, several BJP functionaries have been attacked and assaulted. The party offices are being demolished. Don't the BJP supporters have a right to live peacefully? We want an answer from the State Government of Bengal. In this august House, I would like to draw the attention of Hon. Home Minister to the alarming law and order situation in the state. Will there be rule of law and constitution or not? All the Hindu organisations in the state are under serious threat. The lives of the party workers are under fire, at the mercy of God. The State Government is sponsoring and supporting the infiltrators. Law and order have completely collapsed. All the social organizations are being attacked and opposition voices are muzzled. This is a pathetic situation. Kindly look into it.

... (*Interruptions*)